

the privilege of diplomatic passports. Some of them are, from time to time, issued diplomatic passports in accordance with the provisions of the Act of the Rules and generally on the recommendation of the Ministry of Home Affairs.

(b) The Government examines each request on merits and it is not necessary to withdraw such passports by revising individual decisions taken in these cases.

**श्री सतपाल कपूर :** स्पीकर साहब, मैं इतना ही जानना चाहता हूँ कि क्या इन डिप्लोमैटिक पासपोर्ट्स के मिस्यूज करने की कोई कम्प्लेन्ट्स गवर्नमेंट के पास आई है ?

**श्री सुरेन्द्रपाल सिंह :** ऐसी कोई भी कम्प्लेन्ट नहीं आई है ।

**श्री सतपाल कपूर :** पेपर्स में बहुत बार यह चर्चा हुई है कि पासपोर्ट्स को मिस्यूज किया गया और इनके जरिए जिन राजाओं महाराजाओं को पासपोर्ट दिए गए उनके जरिए स्मगलिंग गुड्स भी आये हैं . . .

MR. SPEAKER: This is not relevant.

SHRI INDER J. MALHOTRA: May I know that during the last two years which are those rulers who have been granted this diplomatic passport?

SHRI SURENDRA PAL SINGH: I have not got the information at the moment.

SHRI S. M. BANERJEE: I would like to know from the hon. Minister whether he is aware that taking advantage of this diplomatic passport or any privilege granted to them, whatever they bring from the foreign country, the customs authorities do not open that and touch that and it is cleared without any check. If it is true what steps Government intend to take to see that princes do not smuggle in things from abroad.

SHRI SURENDRA PAL SINGH: The diplomatic passport to any individual in this country does not give him any immunity from custom duty etc. although they are giving special treatment outside. When they come back to our country they are subjected to the local law as anybody else.

SHRI S. M. BANERJEE: It is never done.

**Views of Mr. Pierre M. Gallois Re: Development of Atomic Armaments by India**

+

\*771. MAHARAJA MARTAND SINGH:  
DR. KARNI SINGH:

Will the Minister of DEFENCE be pleased to state:

(a) whether Government's attention has been drawn to the views recently expressed by Mr. Pierre M. Gallois, a retired French General and an expert on nuclear weapons, advocating that India should develop its own atomic armaments to safeguard its interests; and

(b) if so, the reaction of Government thereto?

THE MINISTER OF DEFENCE (SHRI JAGJIWAN RAM): (a) Government have seen a newspaper report regarding the views expressed by Mr. Pierre M. Gallois.

(b) Government's policy on the development of nuclear weapons has been explained to the House in the reply given to Unstarred Question No. 1417 on the 7th June, 1971.

MAHARAJA MARTAND SINGH: I should like to know from the hon. Minister of Defence if a study has been made of the report of Mr. Gallois in the context of the rapid expansion and progress of China in the field of nuclear weaponry?

SHRI JAGJIWAN RAM: I cannot say definitely but, I think, the Atomic Energy Commission will go into that question.

MAHARAJA MARTAND SINGH: Might I know what steps precisely the Government has in mind to counterbalance this threat of nuclear weaponry from China?

SHRI JAGJIWAN RAM: I do not think such a question can be answered adequately during question time. The matter has been discussed in the house and during Budget discussion it can be discussed. The policy of the Government of India has been explained that it is our objective to develop nuclear energy for peaceful purposes.